



\$~14

*

IN THE HIGH COURT OF DELHI AT NEW DELHI

+

FAO 494/2017

RICHLOOK GARMENTS PVT. LTD.

..... Appellant

Through: None.

versus

ARCHANA GARG

..... Respondent

Through: Mr.Bharat Malhotra, Adv

CORAM:

HON'BLE MS. JUSTICE ANU MALHOTRA

ORDER

%

20.07.2018

In view of the matters listed before the Division Bench-I in the post-lunch session, renotify on 29th October, 2018.

ANU MALHOTRA, J

JULY 20, 2018/SV

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.

The Order is downloaded from the DHC Server on 06/05/2025 at 09:19:51